

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 138/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE PARTIES: M/s. Kohinoor Planet Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Laxmanali-nisha	Advocate	<u>Kaller</u>
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2	Ramchandra m/n (for company)	PCS	<u>Ramchandra</u>
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3	Neelambari	Company Secretary of ROE, Mumbai	<u>Neelambari</u>
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ORDER

C.P. No. 138/131(1)/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present. *By the order of the Bench.*
2. Adjourned to **20.09.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
21.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)